

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3887  
ANSWERED ON:04.09.2012  
COVERAGE UNDER AAY  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of families covered and the quantum of various items provided under the Antyodaya Anna Yojana (AAY) during each of the last three years and the current year, State-wise;
- (b) whether any request/suggestion have been received from the States for expansion/improvement of the scheme; and
- (c) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF.K.V. THOMAS)

(a): Against the accepted number of 2.50 crore AAY families given to State /Union Territory(UT) Governments, upto July, 2012, the States/UTs have reported issuance of AAY ration cards to 2.43 crore AAY families. Allocation of foodgrains (rice & wheat) to these AAY families are made @ 35 kg per family per month at a highly subsidized Central Issue Price (CIP) of Rs.2 per kg for wheat and Rs.3 per kg for rice. State/UT - wise details of number of families covered under AAY scheme during the years 2009-10, 2010-11, 2011-12 and 2012-13 (upto 31.7.2012) by the State/UT Governments are given at Annexure-I.

The details of allocations of foodgrains (rice & wheat) made in this period under TPDS to AAY families are at Annexure-II. Further, in pursuance to the direction of the Hon`ble Supreme Court and on the recommendations of Justice (Retd.) D.P. Wadhwa, additional allocation of foodgrains has also been made for AAY families during 2011-12 and 2012-13. State-wise details of these additional allocations for AAY families are at Annexure-III.

(b) and (c): Requests have been received from State Governments and others for coverage of additional families under AAY and allocation of foodgrains to them in States of Andhra Pradesh, Assam, Chhattisgarh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Odisha and Uttar Pradesh. As the State Governments are required to identify AAY families within the ceiling of number of AAY families allocated to each State, the requests for coverage of additional families under AAY beyond the targeted number could not be acceded to. States/UTs are also advised from time to time to review the existing list of AAY beneficiaries and remove the ineligible beneficiaries so as to include only the most eligible.